

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1)... /2006

(CRLMP.NO(s). 12189/2006)

(From the judgement and order dated 29/07/2005 in CRLA No. 382/2001  
of The HIGH COURT OF CALCUTTA)

KASHINATH MONDAL

Petitioner(s)

VERSUS

STATE OF WEST BENGAL

Respondent(s)

CRLMP.No. 12189/2006( c/delay in filing SLP and office report )

Date: 12/01/2007 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.P. SINGH

HON'BLE MR. JUSTICE TARUN CHATTERJEE

For Petitioner(s)

Mr. Ansar Ahmad Chaudhary,Adv.(A.C.)

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

Issue notice on the application for condonation of delay as also

on the

special leave petition.

Call for the original record.

(Ajay Kr. Jain)

(Vijay

Dhawan)

Court Master

Court Ma

ster